

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.414

**IA/2936/ND/2024, IA/5608/ND/2022, IA/5704/ND/2023,
IA/359/ND/2024 IN IB/697/ND/2018**

IN THE MATTER OF:

The State Trading Corporation of India Ltd.	...	Applicant
Versus		
M/s Spacevision Impex Pvt Ltd	...	Respondent

Under Section 9 IBC, 2016

Order delivered on 22.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/5704/ND/2023:-

This is an application to take on record the 7th progress report for the period of 01.07.2023 to 30.09.2023. The same is taken on record, subject to all just exceptions. IA/5704/ND/2023 stands **allowed**. Place it with the main file for further reference.

IA/359/ND/2024:-

This Application has been filed to take on record the Eight Quarterly progress report for the period of 01.10.2023 to 31.12.2023. The same is taken on record, subject to all just exceptions. IA/359/ND/2024 stands **allowed**. Place it with the main file for further reference.

IA/2936/ND/2024:-

This is an application filed on behalf of the Liquidator under Regulation 44(2) of the IBBI (Liquidation Process) Regulations, 2016 read with section 60(5) of the Insolvency and Bankruptcy Code, 2016 and Rule 11 of the NCLT Rules, 2016 seeking extension of the liquidation period of Spacevision Impex Private Limited

by six (6) months w.e.f. 04.06.2024. Considering the submissions made on behalf of the Applicant as well as facts mentioned in Para 13 of the petition (affidavit), this Tribunal is inclined to grant extension of six months w.e.f. 04.06.2024 to complete the liquidation process. Liquidator is directed to complete the liquidation process within extended period. Accordingly, the present application is **allowed**.

IA/5608/ND/2022:-

List the matter on **23.08.2024** for final arguments.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**